

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **29.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/97(CHE)2023  
**NAME OF THE PETITIONER(S)** : A & A International Trading Pvt. Ltd.  
**NAME OF THE RESPONDENT(S)** : K G Denim Ltd.  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Present: Shri. Rohan Rajasekaran, Ld. Counsel for the Petitioner.  
Ms. Deepa Mariappan, Ld. Counsel for the Respondent.

Ld. Counsel for the Petitioner states that after the order dated 12.03.2024, the Petitioner has not received any sum from the Respondent.

Arguments heard.

**Order Reserved.**

Sd/-

**VENKATARAMAN SUBRAMANIAM  
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN  
MEMBER (JUDICIAL)**

vs